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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016
With TP No. 41/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

Name of the Company: **Agroweb Trading Pvt. Ltd.**

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. R. S. Sanjanwala, Senior Advocate with Ms. Poonam Mathur for Singh & Co.	Advocate	Resp. No. 1 to 6	<u>R. S. Sanjanwala</u>
2.	MR. NAVIN K PAHWA	Adv.	PETITIONER	<u>Navin K Pahwa</u>

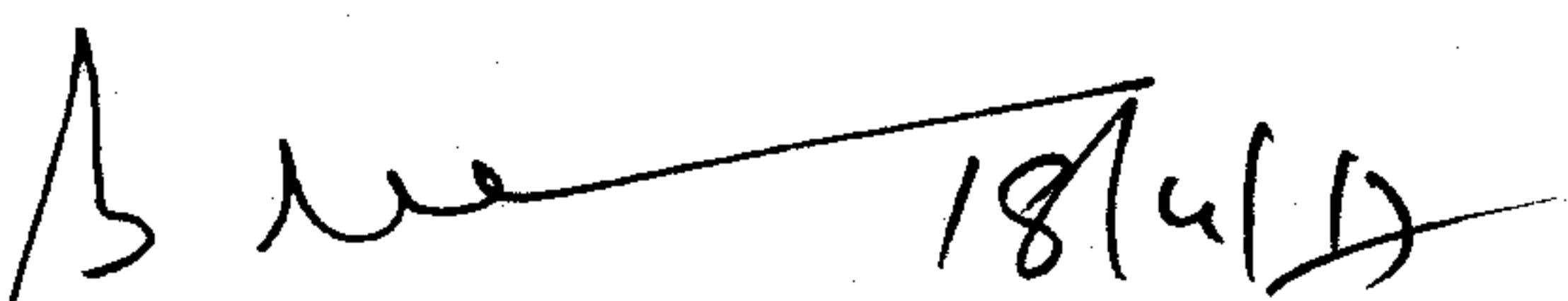
ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Senior Advocate Mr. Rasheesh Sanjanwala with Learned Advocate Ms. Poonam Mathur i/b Singh & Co. present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents.

For further arguments of Learned Counsel for Respondents.

List the matter on 02.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of April, 2017.